

DIVISION BENCH
COURT - I

O-209

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1671(KB)2019
IA(IBC)(DIS.)/17(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	ANMOL FEEDS PRIVATE LIMITED VS DYNAMIC HATCHERIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances via video conference/physically

Ms. Pallavi Ray, Adv.] For the Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **08.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)